

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.07.2021

**ORDER NO. 93 of 2021**

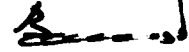
Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** from **02.08.2021** to **13.08.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 02.08.2021 to 13.08.2021 Forenoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar